

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2808  
TO BE ANSWERED ON 16-12-2015**

**National Commission for Minorities**

2808. SHRI S. R. VIJAYAKUMAR:

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a) the number of complaints/grievances received by the National Commission for Minorities (NCM) from minority organisations and associations during each of the last three years and the current year, State-wise;
- (b) the nature of these complaints/ grievances; and
- (c) the action taken thereon?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) A total of 8,221 complaints/grievances were received in the National Commission for Minorities from minority communities during the last three years and current year. This includes complaints from organizations/associations, as the Commission does not maintain a separate record of complaints from organizations/associations. Year-wise, State-wise and nature/category-wise details of complaints/grievances received by NCM for the years 2012-13, 2013-14, 2014-15 and 2015-16 (up to 8<sup>th</sup> December, 2015) are given in **Annexure-I**.
- (b) The nature and types of complaints range from personal problems, property disputes to alleged harassment by government officials. In cases deemed serious, the matter is referred to the State Government by the NCM and reports called. The officials of the State Government are also called to appear before the Commission in a quasi-judicial hearing in a few cases.
- (c) Complaints/Grievances are examined to see whether a prima-facie case for intervention by NCM is made out from the facts reported. Based on such an analysis, a report is sought from the respondent authorities. If they agree to redress the grievance or where the plea of the complainant is not tenable, the case reaches a finality. If the reply is not satisfactory, further action is taken and, if necessary, a hearing of the parties is held in the Commission. After hearing both sides, the Commission finalizes its recommendations and the same are forwarded to the concerned authorities for appropriate action at their end, and a copy thereof is also forwarded to the complainant.

**Year-wise details of action taken are given hereunder:**

- (i) 2012-13 – In the year 2012-13, 2127 complaints were received, 1973 were disposed off and 154 pending at the end of the year.

(ii) 2013-14- In the year 2013-14, 2638 complaints were received, 2483 were disposed off and 155 pending at the end of the year.

(iii) 2014-15- In the year 2014-15, 1995 complaints were received, 1944 were disposed off and 51 pending at the end of the year.

(iv) 2015-16- In the year 2015-16 (till 8.12.2015), 1461 complaints were received, 1348 were disposed off and 113 pending at the end of the year.

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ANNEXTURE- I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2808 TO BE ANSWERED ON 16.12.2015 RAISED BY SHRI S.R. VIJAYAKUMAR REGARDING "NATIONAL COMMISSION FOR MINORITIES"

## State-wise Subject-wise Summary of Complaints

From: 1-Apr-12

To: 31-Mar-13

STATES/UTs	Education al Matter	Service Matter	Law and order Matter	Economic Matter	Cultural Rights	Religious Rights	Waqf Matter	Others	Total
ANDHRA PRADESH	0	1	1	0	0	0	0	1	3
ANDHRA PRADESH	11	8	31	1	0	3	3	30	87
ANDHRA PRADESH	0	0	1	0	0	0	0	0	1
ANDHRA PRADESH	1	2	11	0	0	1	0	1	16
ANDHRA PRADESH	7	16	38	2	1	5	3	14	86
ANDHRA PRADESH	0	5	2	0	0	2	1	0	10
ANDHRA PRADESH	4	3	4	0	0	0	0	2	13
ANDHRA PRADESH	0	1	1	0	0	0	0	1	3
ANDHRA PRADESH	35	49	115	6	1	6	6	27	245
ANDHRA PRADESH	0	0	1	0	0	0	0	1	2
ANDHRA PRADESH	0	2	2	0	0	0	0	0	4
ANDHRA PRADESH	5	13	18	0	0	1	0	15	52
ANDHRA PRADESH	7	10	54	3	1	8	6	31	120
ANDHRA PRADESH	0	3	1	0	0	1	1	3	9
ANDHRA PRADESH	2	11	7	1	0	1	0	10	32
ANDHRA PRADESH	6	7	18	2	0	1	0	4	38
ANDHRA PRADESH	9	7	33	1	0	0	1	10	61
ANDHRA PRADESH	3	5	11	1	0	1	0	5	26
ANDHRA PRADESH	0	0	0	0	0	0	0	1	1
ANDHRA PRADESH	9	12	34	4	0	7	4	23	93
ANDHRA PRADESH	11	17	28	2	0	6	2	29	95
ANDHRA PRADESH	2	0	0	0	0	0	0	0	2
ANDHRA PRADESH	0	0	3	0	0	0	0	0	3
ANDHRA PRADESH	4	4	14	1	0	4	0	23	50
ANDHRA PRADESH	0	0	4	0	0	0	0	1	5
ANDHRA PRADESH	9	13	17	2	1	5	2	32	81
ANDHRA PRADESH	10	8	24	2	0	1	7	7	59

<b>STATES/UTs</b>	<b>Education al Matter</b>	<b>Service Matter</b>	<b>Law and order Matter</b>	<b>economic Matter</b>	<b>Cultural Rights</b>	<b>Religious Rights</b>	<b>Waqf Matter</b>	<b>Others</b>	<b>Total</b>
<b>M</b>	0	0	0	1	0	0	0	3	<b>4</b>
<b>L NADU</b>	6	6	19	1	0	3	0	11	<b>46</b>
<b>R PRADESH</b>	68	73	428	24	3	12	26	128	<b>762</b>
<b>RAKHAND</b>	4	8	31	3	1	1	3	15	<b>66</b>
<b>BENGAL</b>	11	11	12	0	1	2	1	14	<b>52</b>
	<b>224</b>	<b>295</b>	<b>963</b>	<b>57</b>	<b>9</b>	<b>71</b>	<b>66</b>	<b>442</b>	<b>2,127</b>

State-wise and Subject-wise Summary of Complaints

From: 1-Apr-13

To: 31-Mar-14

STATES/UTs	Education al Matter	Service Matter	Law and order Matter	economic Matter	Cultural Rights	Religious Rights	Waqf Matter	Others	Total
ANDAMAN & NICOBAR	0	2	1	0	0	0	1	0	4
ANDHRA PRADESH	12	19	15	2	0	1	6	20	75
ARUNACHAL PRADESH	0	1	0	0	0	1	0	1	3
ASSAM	5	5	3	0	1	0	0	7	21
BIHAR	13	23	31	5	0	3	9	24	108
CHANDIGARH	0	3	6	0	0	0	1	4	14
CHHATTISGARH	0	4	3	0	0	0	0	6	13
DAMAN & DIU	1	0	0	0	0	0	0	2	3
DELHI	27	36	160	6	0	13	13	33	288
FOREIGN COUNTRIES	0	0	1	0	0	0	0	0	1
GENERAL	0	2	0	0	0	0	0	0	2
GOA	1	2	3	0	0	0	0	4	10
GUJARAT	5	6	18	0	0	1	2	18	50
HARYANA	10	6	72	1	1	13	5	9	117
HIMACHAL PRADESH	1	0	6	1	0	1	0	6	15
JAMMU & KASHMIR	11	2	4	1	0	2	1	15	36
JHARKHAND	1	11	29	3	0	3	1	8	56
KARNATAKA	7	9	9	2	0	2	0	10	39
KERALA	6	9	5	0	0	4	0	0	24
MADHYA PRADESH	7	20	45	2	3	7	1	33	118
MAHARASHTRA	18	22	48	2	1	9	2	42	144
MANIPUR	0	1	1	0	0	0	0	4	6
MEGHALAYA	0	0	0	0	0	0	0	2	2
MIZORAM	3	0	0	0	0	0	0	2	5
NAGALAND	0	1	0	0	0	0	0	0	1
ORISSA	1	4	8	1	0	3	1	9	27
PONDACHERRY	1	0	1	0	0	4	0	0	6

<b>STATES/UTs</b>	<b>Education al Matter</b>	<b>Service Matter</b>	<b>Law and order Matter</b>	<b>economic Matter</b>	<b>Cultural Rights</b>	<b>Religious Rights</b>	<b>Waqf Matter</b>	<b>Others</b>	<b>Total</b>
<b>PUNJAB</b>	8	3	36	0	1	4	2	9	<b>63</b>
<b>RAJASTHAN</b>	5	6	28	0	1	2	3	18	<b>63</b>
<b>SIKKIM</b>	1	2	0	0	0	0	0	0	<b>3</b>
<b>TAMIL NADU</b>	7	5	16	1	0	3	0	9	<b>41</b>
<b>TRIPURA</b>	0	0	3	0	0	0	0	0	<b>3</b>
<b>UTTAR PRADESH</b>	84	118	587	41	12	26	36	247	<b>1,151</b>
<b>UTTARAKHAND</b>	7	5	35	2	0	2	3	9	<b>63</b>
<b>WEST BENGAL</b>	6	16	17	1	0	5	0	19	<b>64</b>
<b>Total</b>	<b>248</b>	<b>343</b>	<b>1,191</b>	<b>71</b>	<b>20</b>	<b>109</b>	<b>87</b>	<b>570</b>	<b>2,639</b>

State-wise Subject-wise Summary of Complaints

From: 1-Apr-14

To: 31-Mar-15

STATES/Uts	Education al Matter	Service Matter	Law and order Matter	economic Matter	Cultural Rights	Religious Rights	Waqf Matter	Others	Total
ANDAMAN & NICOBAR	0	0	2	0	0	0	0	1	3
ANDHRA PRADESH	2	6	11	0	0	0	2	18	39
ARUNACHAL PRADESH	1	0	0	0	0	0	0	1	2
ASSAM	1	2	6	1	0	0	0	4	14
BIHAR	3	14	14	0	0	1	3	32	67
CHANDIGARH	1	0	1	0	0	0	0	2	4
CHHATTISGARH	3	5	2	0	0	0	0	7	17
DELHI	12	28	120	2	0	12	3	56	233
GENERAL	0	0	1	0	0	0	0	0	1
GOA	0	1	2	0	0	0	0	6	9
GUJARAT	5	3	13	0	0	1	0	19	41
HARYANA	7	6	57	0	0	2	4	20	96
HIMACHAL PRADESH	0	0	2	0	0	1	1	6	10
JAMMU & KASHMIR	1	5	1	1	0	0	0	5	13
JHARKHAND	6	6	21	0	0	1	0	12	46
KARNATAKA	6	0	5	0	0	0	1	8	20
KERALA	2	1	1	0	0	0	0	6	10
LAKSHADWEEP	1	0	0	0	0	0	0	1	2
MADHYA PRADESH	7	8	34	1	0	2	2	32	86
MAHARASHTRA	7	12	17	0	1	2	1	31	71
MANIPUR	0	0	0	0	0	1	0	2	3
ORISSA	4	2	3	1	0	0	1	7	18
PONDACHERRY	0	0	0	0	0	0	0	1	1
PUNJAB	1	4	25	0	0	0	1	18	49
RAJASTHAN	4	6	33	1	0	0	0	19	63
SIKKIM	0	0	0	0	0	0	0	3	3
TAMIL NADU	6	5	7	0	0	2	1	22	43
TELANGANA	2	2	1	0	0	0	1	8	14
UTTAR PRADESH	40	71	520	16	0	9	31	234	921
UTTARAKHAND	4	5	25	0	0	2	0	18	54

<b>STATES/UTs</b>	<b>Education al Matter</b>	<b>Service Matter</b>	<b>Law and order Matter</b>	<b>economic Matter</b>	<b>Cultural Rights</b>	<b>Religious Rights</b>	<b>Waqf Matter</b>	<b>Others</b>	<b>Total</b>
<b>WEST BENGAL</b>	2	10	14	0	0	0	1	15	42
<b>Total</b>	<b>128</b>	<b>202</b>	<b>938</b>	<b>23</b>	<b>1</b>	<b>36</b>	<b>53</b>	<b>614</b>	<b>1,995</b>



State-wise Subject-wise Summary of Complaints

From: 1-Apr-15

To: 8-Dec-15

STATES/Uts	Education al Matter	Service Matter	Law and order Matter	economic Matter	Cultural Rights	Religious Rights	Waqf Matter	Others	Total
ANDAMAN & NICOBAR	0	0	2	0	0	0	0	1	3
ANDHRA PRADESH	2	2	8	0	0	1	3	11	27
ARUNACHAL PRADESH	0	1	0	0	0	0	0	0	1
ASSAM	2	0	0	1	0	1	0	4	8
BIHAR	2	5	15	0	1	2	2	14	41
CHANDIGARH	0	1	1	0	0	0	0	2	4
CHHATTISGARH	2	2	2	0	0	1	0	1	8
DAMAN & DIU	0	0	2	0	0	0	0	0	2
DELHI	10	14	74	0	0	14	2	45	159
FOREIGN COUNTRIES	0	0	1	0	0	0	0	1	2
GOA	0	0	2	0	0	0	0	4	6
GUJARAT	3	12	10	0	0	2	0	16	43
HARYANA	6	2	31	0	0	5	5	25	74
HIMACHAL PRADESH	0	1	3	0	0	0	0	2	6
JAMMU & KASHMIR	2	1	0	0	0	1	0	3	7
JHARKHAND	1	4	15	0	0	2	1	8	31
KARNATAKA	2	2	6	0	0	0	1	6	17
KERALA	1	1	1	0	0	1	0	6	10
LAKSHADWEEP	1	0	0	0	0	0	0	0	1
MADHYA PRADESH	6	9	28	1	0	4	5	22	75
MAHARASHTRA	4	9	17	1	0	2	2	31	66
MANIPUR	2	0	1	0	0	1	0	2	6
MEGHALAYA	1	0	0	0	0	0	0	0	1
ORISSA	1	3	3	0	0	1	0	4	12
PUNJAB	0	5	18	0	0	1	1	8	33
RAJASTHAN	5	6	16	0	0	7	0	10	44
SIKKIM	0	0	0	0	0	1	0	0	1
TAMIL NADU	8	3	1	1	0	1	1	22	37
TELANGANA	2	6	5	0	0	1	2	8	24
UTTAR PRADESH	36	66	300	12	0	27	21	179	641

<b>STATES/UTs</b>	<b>Education al Matter</b>	<b>Service Matter</b>	<b>Law and order Matter</b>	<b>economic Matter</b>	<b>Cultural Rights</b>	<b>Religious Rights</b>	<b>Waqf Matter</b>	<b>Others</b>	<b>Total</b>
<b>UTTARAKHAND</b>	2	2	20	1	0	0	2	9	<b>36</b>
<b>WEST BENGAL</b>	5	7	8	1	0	1	1	12	<b>35</b>
<b>Total</b>	<b>106</b>	<b>164</b>	<b>590</b>	<b>18</b>	<b>1</b>	<b>77</b>	<b>49</b>	<b>456</b>	<b>1,461</b>